

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/3269/2020**

This the 25<sup>th</sup> of March, 2021



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Sabia Akhter w/o Shabir Ahmad Sofi, r/o Firdous Colony, Momin  
Abad, Ashajipora, Ward No.21, Tehsil & District Anantnag.

.....Applicant

(Advocate:- Mr. G.Q.Bhat )

**Versus**

1. State of Jammu & Kashmir through Commissioner Secretary,  
Department of Social Welfare, Civil Secretariat,  
Srinagar/Jammu.
2. Director Social Welfare Department, Srinagar Kashmir.
3. Dy. Director Social Welfare Department, Srinagar.
4. District Programme Officer, ICDS, Anantnag.
5. District Social Welfare Office r, Anantnag.
6. Deputy Commissioner, Anantnag.
7. CDPO, ICDS Project, Achabal.

.....Respondents

**O R D E R [O R A L]**

**(By Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

The present TA has been received by way of transfer from  
Hon'ble High Court of J&K at Srinagar. It has been submitted at the  
Bar that since the case pertains to Anganwari workers, the Tribunal  
cannot assume jurisdiction in respect of any service matter pertaining

to Anganwari workers and placed reliance on **State of Karnataka v/s Ameerbi**, (2007) 11 SCC 681.



2. Even the Hon'ble J & K High Court, Srinagar, in CM No.371/21 in the case of **Syed Firdosa & Ors. Versus UT OF J & K & Ors** decided on 22.2.2021 has held that the case regarding Anganwari workers is not amenable to the jurisdiction of the C.A.T. We accordingly hold that this Tribunal is not vested with any jurisdiction to entertain any petition related to any service dispute of the Anganwari workers.

3. Therefore, since this Tribunal has no jurisdiction to deal with the present case, this case be sent back to Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar to be placed before the Hon'ble Bench for further orders.

4. The parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar on 26.04.2021.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

KKS